GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:5789 ANSWERED ON:03.05.2002 GRANTS TO KERALA RAMESH CHENNITHALA

Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry had reviewed any memorandum for providing additional grants to the State of Kerala;

(b) if so, the reasons given by State Government of Kerala; and

(c) the decision of the Union Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI GINGEE N. RAMACHANDRAN:

(a) to (c): Yes, Sir. The Government of Kerala hadrequested for additional grant of Rs. 212 crores to meet the special problem relating to sea erosion in the coastal line. The Government of Kerala wasreleased a sum of Rs. 20.11 crores out of Rs. 50 crores recommended for release from 1.4.2000 to 31.3.2004 by the Eleventh Finance Commission forthis purpose. Further releases can be made only after receipt of the utilization certificate. In addition, one time Additional Central Assistance of Rs. 7.50 crores was also provided to the State for this purpose, in their annual Plan 2001-02.